

FORM NO. 4

CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH : PATNA

APPLICATION NO DA.466 /2006

Shrimati. Babita Kumari Verma. Jyoti S.
Applicant(s) V/S Respondent(s)

Shri. J. K. Karn
Advocate for Applicant(s) Advocate for Respondent(s)

O R D E R S H E E T

Notes of the Registry

Order of the Tribunal

This is an application U/S
19 of Act 1985 of 13
prescribed & paper for K-form
it is free from defect.

18.8.06

Shri J. K. Karn -- for applicant
Shri Sarvesh Kr. Singh -- for respondent

Submitted before the Hon'ble
Court on - 18/8/2006 for
consideration on admission.

Heard. The GA stands
disposed of for the reasons
to be recorded separately.

Wf.
17/8/2006

CB

(S. N. P. N. Sinha) M(A)

(S. Srivastava) M(A)

Sd/-
Dno.
17/8/06